

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ 16-1-18

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.174/ 16	TP 71/17	For filing objections	433	Anil Kumar Jayaram Vs Quadra Software Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S.B. Relcha

[P. N. Hareish]

9901055881.

S.B. Relcha
16/1/18.

C.P. 174/16

T.P. 71/17

Respondent

Dishyanth

K. Dishyanth Kumar
9341223937

ORDER

Counsel for Petitioner is present. PCS for Corporate Debtor is also present. IA 190/17 is taken up today. Objections filed. For hearing. Last chance; no adjournment will be given. List it on 06.02.2018. .

Member (T)

Member (J)